

THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

It is reported that the information on case status and judgments published in the website of High Court Of Kerala is not up to date from the middle of September due to a technical problem in NIC server at New Delhi.

Further it is informed that the listing platform, is currently being changed to a new software. Due to this migration, difficulty may cause to view the cause list published in the website through the different options like advocate wise, court wise etc. NIC has reported that this problem will be rectified very shortly.

The inconvenience caused to everyone is deeply regretted.

(By order)

*Ernakulam
05/01/2012*

Registrar(Judicial)